

COMPETITION APPELLATE TRIBUNAL

30(62)UTPE/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Amar P. Mangharam

...Complainant

Vs.

H.S.B.C. Bank

...Respondent

Appearances : None for the Parties.

ORAL ORDER

8th April, 2010

None appears on behalf of the complainant. Accordingly, the petition is dismissed for non-prosecution.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 176/2007

CA 166/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

**M/s. L.G. Electronics India Pvt.
Ltd. & Anr.**

...Respondent

Appearances : Shri Narender Pal Singh, Advocate for the DG

**Shri Chandra Shekhar, Advocate for the
Respondent**

ORAL ORDER

8th April, 2010

Re-list the matter on 3rd August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 182/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Rama Krishna Jewellers

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

ORAL ORDER

8th April, 2010

At the request of the representative of the DG, the matter is
adjourned to 4th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 184/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

M/s. Reliance Communication Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

ORAL ORDER

8th April, 2010

At the request of the representative of the DG, the matter is
adjourned to 4th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 97/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

Rajesh Munjal

...Complainant

Vs.

L.G. Electronics Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

**Shri Chandra Shukla, Advocate for the
Respondent**

ORAL ORDER

8th April, 2010

It is stated that the matter has been settled between the complainant and the respondent. The matter is now closed as settled.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 92/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Subodh Kumar ...Applicant

Vs.

Enrich Agro Food Products Ltd. & Ors. ...Respondent

Appearances : Shri N. Prabhakar, Advocate for the Applicant

**Shri Ravinder Narain, Sr. Advocate along with
Ms. Kanika Gomber and
Ms. Rajeshwari Shukla and
Shri Rajan Narain, Advocates for Respondent
No.2**

ORAL ORDER

8th April, 2010

Reply to the Compensation Application shall be filed within six weeks.

The matter shall be listed on 5th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 03/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Rajeev Bhargava

...Applicant

Vs.

Royal Palms (I) Ltd. Ltd.

...Respondent

**Appearances : Ms. Sadhna Choudhary, Advocate for the
Complainant**

**Dr. V.K. Aggarwal, Advocate for the
Respondent**

ORAL ORDER

8th April, 2010

Rejoinder shall be filed in the course of the day as undertaken.

The matter shall be listed on 3rd August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 179/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Tata Tele Services Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

ORAL ORDER

8th April, 2010

We have heard the representative of the DG. A settlement agreement between the complainant and the respondent has been filed.

Therefore, we do not think it necessary to examine the issue involved.

Accordingly, this petition is closed.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 96/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

M/s. Ispat Udyog

...Applicant

Vs.

M/s. Abs Refectories Pvt. Ltd.

...Respondent

Appearances : None for the Parties.

ORAL ORDER

8th April, 2010

None appears for the applicant. Accordingly, the petition is dismissed for non-prosecution.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

IA 29/2008

RTPE 12/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Drug Syndicate

...Complainant

Vs.

**M/s. Sanof Synthelabo (India) Ltd.
& Ors.**

...Respondent

Appearances : None for the Complainant

Ms. Shradda, Advocate for the Respondent

ORAL ORDER

8th April, 2010

As prayed by the respondent two week's time is granted to
comply with the earlier orders.

The matter shall be listed on 5th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 188/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Bhaskar Prakashan Pvt. Ltd.

...Complainant

Vs.

**M/s. Nayee Duniya News & Network
Pvt. Ltd.**

...Respondent

Appearances : None for the Parties.

ORAL ORDER

8th April, 2010

None appears for the complainant. Accordingly, the petition is dismissed for non-prosecution.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

MA _____/2010

IA 35/2009

UTPE 105/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Castrol India Ltd. ...Complainant

Vs.

Santa Chemicals Ltd. ...Respondent

**Appearances : Shri Raj Shekhar Rao along with
Shri Karan Lahiri, Advocates for the
Complainant**

**Shri Dileep Poolakkot, Advocate for the
Respondent**

ORAL ORDER

8th April, 2010

It is stated that the reply to the affidavit filed in terms of Section 36D(2) of the Monopolies & Restrictive Trade Practices Act, 1969 [in short the "Act"] shall be filed. Let it be done within four weeks.

The matter shall be listed on 6th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

Contempt No.14/2006

UTPE 350//1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

M/s. D.L.F. Universal Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

Shri R. Narain, Sr. Advocate along with
Ms. Rajeshwari Shukla and
Shri Subrat Deb and
Shri Rajan Narain, Advocates for the
Respondent

ORAL ORDER

8th April, 2010

Let the meeting, as was directed in order dated 29th January
2010, be held. The matter shall now be listed on 9th August 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

Contempt 04/2008

MA 15/2008

RTPE 03/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

All India Motors Transport Congress

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

None for the Respondent

ORAL ORDER

8th April, 2010

None appears for the respondent. The matter shall be listed on
17th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 25/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Philips Electronics (I) Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

Shri Jay Salva, Advocate for the Respondent

ORAL ORDER

8th April, 2010

At the request of the representative of the DG, the matter is
adjourned to 11th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 602/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Anil Aggarwal ...Applicant

Vs.

Delhi Development Authority ...Respondent

Appearances : The Applicant in person

None for the Respondent

ORAL ORDER

8th April, 2010

Let the Notice as directed by order dated 15th February 2010 be sent to the respondent.

The matter shall be listed on 11th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 104/2001

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Kamlesh & Others

...Complainant

Vs.

NOIDA

...Respondent

**Appearances : Shri Uchit Bhandari, Advocate for the
Complainant**

None for the Respondent

ORAL ORDER

8th April, 2010

The learned counsel for the complainant shall satisfy us as regards query raised in the earlier order regarding applicability of Section 36-A of the Act.

List the matter on 17th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 64/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member sponser**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

M/s. Maxwell Industries Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

**Shri R.R. Kumar along with
Ms. Vernika Tomar, Advocates for the
Respondent**

ORAL ORDER

8th April, 2010

A request is made on behalf of Shri R.D. Makheeja, counsel for the DG, the matter is adjourned to 11th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 124/1999

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Director [Director] ...Complainant

Vs.

B.S. E.S. Ltd. ...Respondent

Appearances : None for the Complainant

**Shri Hasan along with
Ms. J. Rahman, Advocates for the Respondent**

ORAL ORDER

8th April, 2010

The matter is adjourned to 3rd August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 101/1999

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Reliance Industries Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

**Shri A.N. Haksar, Sr. Advocate along with
Shri Samir Sagarvasishta, Advocate for the
Respondent**

ORAL ORDER

8th April, 2010

Re-list the matter on 3rd August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 132/2001

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Jdr. Exports (P) Ltd.

...Applicant

Vs.

Container Weigh International

...Respondent

Appearances : The Applicant in person

**Shri Arvind Chaddha, Advocate for the
Respondent**

ORAL ORDER

8th April, 2010

At the joint request, the matter is adjourned to 11th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 47/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Aman Kumar Gupta

...Applicant

Vs.

Yamaha Motors (I) Pvt. Ltd.

...Respondent

Appearances : The Applicant in person

Shri Lalan Sinha, Advocate for the Respondent

ORAL ORDER

8th April, 2010

Let the admission / denial of the documents of the respondent be completed. It is stated that the affidavit of evidence of the respondent has been filed. The admission / denial shall be done on 21st May 2010. The matter shall be listed on 13th August 2010 for cross-examination of the respondent's witness.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 93/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Babu Ram

...Applicant

Vs.

L.G. Electronics

...Respondent

Appearances : The Applicant in person

Shri Alok Tripathi, Advocate for the Respondent

ORAL ORDER

8th April, 2010

It is stated by the applicant in person that the parties have worked out for a settlement and the cost of the television shall be refunded to the applicant. That being so, nothing further survives in the petition which is closed. Counsel for the respondent stated that after refund of the cost, the old television set which is originally purchased shall be returned to the respondent.

Accordingly, the petition is disposed of.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 90/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Divya Enterprises

...Applicant

Vs.

Yamaha Motors (I) Pvt. Ltd.

...Respondent

**Appearances : Shri Mudang Opo along with
Shri Rju Raj Jamwal, Advocate for the
Applicant**

Shri Lalan Sinha, Advocate for the Respondent

ORAL ORDER

8th April, 2010

Let the admission / denial of the documents of the respondent shall be carried out on 21st May 2010. The matter shall be listed on 17th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 97/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

M/s. Varthman Polytex Ltd. ...Applicant

Vs.

M/s. Prime Energy Pvt. Ltd. & Ors. ...Respondent

**Appearances : Shri Abhinav Verma, Proxy counsel for
Shri R.D. Makheeja, Advocate for the Applicant**

**Shri Deepak Sinhmar along with
Ms. Priyanka Bhatt, Advocates for Respondent
No.1 & 3
Shri Dhruv Madan, Advocate for Respondent
No.2**

ORAL ORDER

8th April, 2010

The affidavit and the documents shall be filed within four weeks.

If it is done, the admission / denial shall take place on 25th May 2010.

The matter shall be listed on 17th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 94/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Sh. Atul Jain

...Applicant

Vs.

**M/s. Central Himalayan Land
Development Co. Ltd.**

...Respondent

Appearances : Shri Biswajit Das, Advocate for the Applicant

None for the Respondent

ORAL ORDER

8th April, 2010

It is stated that there is no document filed by the respondent.
Therefore, it is only the cross-examination of the respondent's witness,
which is to be conducted.

The matter shall be listed on 17th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 45/2002

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Bureau of Indian Standard

...Complainant

Vs.

Manikanchan Jewellers Pvt. Ltd.

...Respondent

**Appearances : Shri Akhilesh Arora, Advocate for the
Complainant**

**Shri Mridul Chakravarty, Advocate for the
Respondent**

ORAL ORDER

8th April, 2010

Re-list the matter on 17th August 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

